

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO.244
TO BE ANSWERED ON 18TH JULY, 2017

Loss Making Companies

244. SHRI INNOCENT:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the State-owned drugs manufacturing companies are running under losses and if so, the detail of such companies, State-wise and unit-wise;
(b) whether the Government proposes to revive the above companies with more investments and introduction of modern machinery; and
(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS**

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c): State-wise details of Public Sector Pharma Companies are as under:

Sl. No.	Name of Company	Manufacturing facility at-
1.	Indian Drugs and Pharmaceuticals Limited (IDPL)	i. Telangana ii. Uttarakhand iii. Haryana
2.	Bengal Chemicals and Pharmaceuticals Limited (BCPL)	i. West Bengal ii. Uttar Pradesh iii. Maharashtra
3.	Hindustan Antibiotics Limited (HAL)	Maharashtra
4.	Rajasthan Drugs and Pharmaceuticals Limited (RDPL)	Rajasthan
5.	Karnataka Antibiotics and Pharmaceuticals Limited (KAPL)	Karnataka

Out of these five PSUs, all except KAPL are sick or incipient sick. The earlier revival/rehabilitation package of IDPL, HAL and BCPL have failed to achieve desired results. The production activities in RDPL have practically stopped after fire in the plant

in October, 2016. HAL and RDPL are not in a position to even pay salaries to their employees. In view of the same, the Government has decided for strategic sale of BCPL and HAL and closure of IDPL and RDPL after meeting their liabilities, cleansing their balance sheets and effecting Voluntary Retirement Scheme (VRS) /Voluntary Separation Scheme (VSS) by sale of their surplus land.
